

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No. 350 of 1994

Friday this the 25th day of February, 1994

CORAM

Hon'ble Mr. Justice Chettur Sankaran Nair, Vice Chairman
Hon'ble Mr. P. V. Venkatakrishnan, Administrative Member

P. K. Radhakrishnan,
S/o K. Kuttappan Nair,
Assistant Superintendent
of Telegraph Traffic (in charge)
Central Telegraph Office, Pathanamthitta. ... Applicant

(By Advocate Mr. M. R. Rajendran Nair)

Vs.

1. The Chief General Manager,
Telecommunication, Kerala Circle,
Trivandrum.
2. The Senior Superintendent,
Telegraph Traffic, Trivandrum
Division, Trivandrum. ... Respondents

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN.

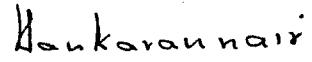
Applicant now working in the Central Telegraph Office, Pathanamthitta as Assistant Superintendent of Telegraph Traffic, seeks appropriate directions to command respondents to consider his request for transfer to Trivandrum. He submits that he was transferred from Cochin to Trivandrum and then to Pathanamthitta. He submits further that he had made a request for transfer to Trivandrum and that ignoring this, other volunteers

were called by Annexure.A4 limiting volunteers to Trivandrum. If the transfer involved is an intra divisional transfer, respondents shall consider the request of applicant for transfer. A reasoned order will be passed on Annexure.A5 as expeditiously as possible, and before transfers are effected to the post/posts in question at Trivandrum.

2. Application is disposed of with the aforesaid directions. No costs.

Dated 25th February, 1994.


P.V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN

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